

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 376 OF 2017 &**  
**IA NO. 1043 OF 2017**

**Dated: 5<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Avdhut Swami Metal Works**

**... Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission & Ors**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.K. Pandey  
Ms. Priya Dwivedi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Mr. V. Masood for R-2

**ORDER**

The learned counsel, Mr. Buddy A. Ranganadhan, appearing for the Respondent No. 2, requested that a short adjournment may kindly be granted in this matter to enable him to take instructions to reply to the IA No. 1043 of 2017.

Submissions made by the learned counsel appearing for the Respondent No.2, as stated above, place on record.

Re-list this matter for admission on 20.12.2017, as agreed by both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*mk/vt*